

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/976/2017

Date of Order: 25.11.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Smt. Sukla Bhattacharjee, wife of Ambika Nath Bhattacharyya, aged about 63 years, Retired Public Health Nurse, Urban health Centre, Chetia, Office of the All India Institute of Hygiene and Public Health, 110, C.R. Avenue, Kolkata – 700073, residing at GE 6 KMDA Plot, 855, Rajdanga Main Road, P.S. Kosba, Kolkata 700107.

..Applicant

Versus

1. Union of India through the Secretary to the Govt. of India, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi 110108.
2. The Director General of Health Service (PH), CDL Section, Nirman Bhawan, New Delhi – 110108.
3. The Director, All India Institute of Hygiene and Public Health, 110, C.R. Avenue, Kolkata – 700073.

..Respondents

For The Applicant(s): Mr. S. K. Datta, counsel

For The Respondent(s): Mr. T. K. Chatterjee, counsel  
Mr. A. K. Chattpadhyay, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. Ld. counsel for the applicant submits that the grievance of the applicant has been redressed.
3. Since the grievance of the applicant has been redressed, the O.A has become infructuous and is accordingly disposed of as infructuous. No costs.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

ss